

9. Laxmi Nagar to Mayur Vihar.
10. G.T. Road to Khajori.
11. Nizamuddin Rly. Station to C.G.O. Complex.
12. Nizamuddin Rly. Station to Lodi Road.

(b) to (f). No, Sir. Government have already approved a scheme for introduction of 3,000 buses to meet the needs of commuters of Delhi.

Decanallisation of Import of Newsprint

3784. SHRI SUDHIR GIRI:
SHRI BRAHMANAND MAN-
DAL:
SHRI GURUDAS KAMAT:
SHRI BALRAJ PASSI:
SHRI RAMDRISHNA
KUSMARIA:
SHRI PRABHU DAYAL KATH-
ERIA:
SHRI V.S. VIJAYAR-
AGHAVAN:

Will the Minister of COMMERCE be pleased to state:

(a) the countries from where the newsprint is being imported at present;

(b) whether the Government propose to decanallise the import of newsprint or to impose some restrictions on its import;

(c) if so, the details thereof; and

(d) the details of the proposed new policy for the import of newsprint?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) The names of the countries from which newsprint has been im-

ported during 1991-92 are China, New Zealand, Japan, Canada, Poland, France, Germany, Hungary, Sweden, Finland, USSR, Bangladesh and Austria.

(b) to (d). It has been decided to decanallise the decanallise the import of newsprint. The details are being worked out.

Change in management of Textile Units under Public Sector

3785. SHRI M.V. CHAN-
DRASEKHARA MUR-
THY:
SHRI V. SREENIVASA
PRASAD:

Will the Minister of TEXTILE be pleased to state:

(a) whether the Government have taken a decision to change the management of some of the textile units working under public sector companies/corporations;

(b) whether performance of each of such units was taken into consideration before taking such decision; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) No, Sir.

(b) to (c). Do not arise.

[Translation]

Foreign exchange for newspaper industry

3786. SHRI BRAHMANAND MANDAL
Will the Minister of FINANCE be pleased to state:

(a) the amount of foreign exchange

sought for providing infrastructure facilities to newspaper industry in the country during each of the last three years and current years; and

(b) the amount of foreign exchange allocated for the purpose during the above period, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RA-MEHSWAR THAKUR): (a) and (b). Foreign exchange expenditure on imports and other inputs in connection with setting up of printing and other facilities by the newspaper industry is regulated by the provisions of Import-Export Policy and other relevant rules and regulations. No separate allocation of foreign exchange specifically for this purpose is made. However, the Registrar of Newspapers for India functions as the sponsoring authority in the case of import of licensed capital goods and restricted items by the bonafide newspaper establishments. The value of the imports recommended by the Registrar of Newspapers for India amounted to Rs. 4.06 crores, Rs. 8.97 crores, Rs. 4.95 crores and Rs. 0.10 crores during the calendar years 1989, 1990 and 1991 and the current year respectively.

Grant of licences to Garment exporters

3787. DR. LAL BAHADUR RAWAL: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government have formulated any scheme to take early decision on applications received for advance licence under tax exemption scheme to promote export of cotton and mixed yarn, cotton garments and ready-made Garments and to provide cotton to exporters at international prices; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) and (b). Director general of International Trade has already made an announcement that the advance Licences for duty free import of raw materials, for which input-output norms are available under Appendix 13'C' of Import & Export Policy, will be cleared within fifteen days. This decision covers import of raw material under Advance Licensing Scheme by Garment exporters also.

[English]

Commission to LIC Agents

3788. SHRI J. CHOKKA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether the Life Insurance Corporations paying commission to the agents for securing business;

(b) if so, the rates paid at present and is it a one time payment or continuous process till the maturity of policy;

(c) the total amount of commission paid by different divisions of Life Insurance Corporation separately during 1989-90, 1990-91 and 1991-92;

(d) whether the Government propose to allow the same margin of commission to the policy holders if they directly approach the policy holders if they directly approach the corporation for insurance without the media of agents;

(e) if not the reasons therefor;

(f) whether there is any proposal to abolish the present system of engaging agents for securing business for Life Insurance Corporation; and